

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES**

RAJYA SABHA

**STARRED QUESTION NO. 208
TO BE ANSWERED ON 13.12.2024**

Underutilisation of funds under Department of Land Resources

208 Shri Tiruchi Siva:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a)** whether it is a fact that there has been consistent underutilisation of funds allocated for Department of Land Resources since recent past, particularly due to delayed transfer of Central funds to State Level Nodal Agencies;
- (b)** if so, the details of underutilisation patterns, State-wise, and the specific factors leading to these delays, including administrative or procedural bottlenecks in fund disbursement; and
- (c)** whether Government has taken any steps to expedite the fund transfers and project implementation?

ANSWER

**MINISTER OF RURAL DEVELOPMENT
(SHRI SHIVRAJ SINGH CHOUHAN)**

(a) to (c) A Statement is laid on the Table of the House.

Statement referred to in Reply to Parts (a) to (c) of Rajya Sabha Starred Question No. 208 for Answer on 13.12.2024 regarding "Underutilisation of funds under Department of Land Resources"

(a) and (b) No Sir, there has been no delay in release of funds to the States/UTs.

The Department implements two Schemes/Programmes viz. i) Watershed Development Component-Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY) 2.0 and ii) Digital India Land Record Modernization Programme (DILRMP). Both the Schemes have been approved for the period 2021-26.

Funds are released expeditiously on the receipt of proposals from States/UTs as per their eligibility based on utilization of earlier released funds. Details of the funds released/ utilised by the Department during the last three years are given as under:

(Rs. in crores)

Year	Budget Estimate	Revised Estimate	Released/Utilized	Percentage (%) utilisation against Revised Estimate
2021-22	2170.42	1484.52	1464.82	98.67%
2022-23	2259.34	1260.00	1259.14	99.93%
2023-24	2419.23	1898.04	1837.17	96.79%

The details of funds released to States/UTs under WDC-PMKSY 2.0 and DILRMP are given at **Annexure-1** and **Annexure-2** respectively.

(c) For expeditious transfer and utilization of funds in the Schemes, the Department is regularly monitoring the implementation of the projects with concerned officials of States/UTs, through regular Video Conferences, Review meetings, Regional Review Meetings and field visits by the senior officers of the Department. The progress of the funds utilization by the States/UTs is monitored through PFMS portal on regular basis.

Annexure-1

Annexure-1 referred to in the Reply to Rajya Sabha Starred Question No.208 for Answer on 13.12.2024 regarding "Underutilisation of funds under Department of Land Resources"

Details of Year-wise Central funds released to States/UTs under WDC-PMKSY 2.0

Sl. No.	States/UTs	2021-22	2022-23	2023-24	(Rs. in crore)
1	Andhra Pradesh	45.74	42.11	23.12	
2	Arunachal Pradesh	22.98	70.08	119.00	
3	Assam	16.48	54.02	108.00	
4	Bihar	112.94	0.00	0.52	
5	Chhattisgarh	23.01	40.29	135.00	
6	Goa	2.10	0.00	4.48	
7	Gujarat	25.79	51.32	141.00	
8	Haryana	3.02	3.02	6.18	
9	Himachal Pradesh	8.51	12.86	13.06	
10	Jharkhand	27.28	23.18	82.00	
11	Karnataka	119.83	96.96	132.00	
12	Kerala	13.25	0.00	6.59	
13	Madhya Pradesh	75.03	257.62	78.75	
14	Maharashtra	50.08	108.55	187.50	
15	Manipur	9.24	0.00	14.21	
16	Meghalaya	60.80	0.00	23.83	
17	Mizoram	7.02	21.42	31.82	
18	Nagaland	13.63	12.88	25.31	
19	Odisha	123.18	45.39	146.00	
20	Punjab	3.03	5.30	3.23	
21	Rajasthan	282.56	0.00	74.33	
22	Sikkim	3.15	5.51	13.44	
23	Tamil Nadu	10.75	42.84	80.54	
24	Telangana	27.60	38.36	3.68	
25	Tripura	20.30	0.00	16.54	
26	Uttar Pradesh	21.78	0.00	86.20	
27	Uttarakhand	11.06	19.50	32.99	
28	West Bengal	13.15	22.74	26.94	
29	UT of J&K	11.87	9.53	36.81	
30	UT of Ladakh	0.00	3.80	8.37	

Annexure-2

Annexure-2 referred to in the Reply to Rajya Sabha Starred Question No.208 for Answer on 13.12.2024 regarding "Underutilisation of funds under Department of Land Resources"

Details of Year-wise funds released to States/UTs under DILRMP
(Rs. in crore)

Sl. No.	State Name	2021-22	2022-23	2023-24
1	Andhra Pradesh	66.27	6.98	0.00
2	Arunachal Pradesh	0.00	0.00	13.85
3	Assam	15.76	33.03	21.98
4	Bihar	64.54	10.00	0.00
5	Chhattisgarh	0.50	71.56	0.00
6	Goa	1.62	2.27	0.00
7	Himachal Pradesh	0.00	1.10	0.00
8	Jharkhand	7.40	14.93	3.08
9	Karnataka	0.00	0.00	42.37
10	Kerala	0.00	0.00	1.81
11	Madhya Pradesh	3.23	9.21	0.00
12	Maharashtra	11.75	6.96	3.39
13	Manipur	0.00	0.00	0.28
14	Meghalaya	0.00	0.00	4.94
15	Mizoram	1.37	4.55	0.00
16	Nagaland	0.00	0.00	2.26
17	Punjab	0.00	0.00	1.19
18	Rajasthan	48.27	0.00	11.50
19	Sikkim	7.87	0.52	0.00
20	Tamil Nadu	0.00	12.65	0.00
21	Tripura	0.00	4.59	0.00
22	Uttar Pradesh	0.00	0.00	4.14
23	Uttarakhand	15.04	9.50	0.00
24	West Bengal	0.00	36.67	0.00
25	Chandigarh	0.00	0.02	0.00
26	Puducherry	0.00	0.87	0.00
27	Ladakh	3.00	3.16	0.00
